

No.31011/3/2015-Vig
Government of India
Ministry of Corporate Affairs

5th Floor, A Wing, Shastri Bhavan,
Dr. Rajendra Prasad Road,
New Delhi-110001
Dated 18th July 2016

Office Memorandum

Subject :- Appointment of Shri Amardeep Singh Bhatia, Joint Secretary as Chief Vigilance Officer, in the Ministry of Corporate Affairs.

The undersigned is directed to say that Shri Amardeep Singh Bhatia, IAS(NL:93), Joint Secretary in the Ministry, has been appointed as part-time Chief Vigilance Officer of the Ministry of Corporate Affairs. All communications relating to Vigilance matters may be sent to him by name at the address given below:-

Official Address :

Shri Amardeep Singh Bhatia, Joint Secretary,
Ministry of Corporate Affairs,
Room No.505, A Wing, 5th Floor,
Shastri Bhavan,
Dr. Rajendra Prasad Road, New Delhi-110001.
Telephone No. 23389088 / Fax No. 23074213.

2. This issues with the concurrence of Central Vigilance Commission conveyed vide its OM No.99-CVO-51/319794 dtd. 12.7.2016



(Ravi Vazirani)

Under Secretary to the Govt. of India

To

- 1) All Ministries/Departments of the Government of India.
- 2) All Regional Directors.
- 3) All Registrars of Companies.
- 4) All Official Liquidators.
- 5) IICA/CAT/CCI/SFIO.
- 6) All Officers/Sections at MCA HQrs.

✓ e-Governance cell with a request to upload this OM on the Ministry's website and update the data, if required, on the website.

 Copy to:

- 1) Central Vigilance Commission (Shri R.N. Nayak, Officer on Special Duty),
Satarkta Bhavan, GPO Complex, Block A, INA, New Delhi-110023.
- 2) Director, CBI, New Delhi.
- 3) Secretary, UPSC, Dholpur House, Shahjahan Road, New Delhi.